

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

Item No. 207
CAA-26(ND)/2020

IN THE MATTER OF:

**M/s. K.R. Equipments Pvt. Ltd. and
M/s. Cleanauto Solutions Pvt. Ltd.**

...PETITIONER

Section

Under Section 230-232

**Order delivered on 11.09.2020
(Virtual Hearing)**

Coram:

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner
For the Income Tax Department**

**:Mr. Praveen Kumar Mittal, Adv.
:Mr. Shailendera Singh, Adv.**

ORDER

Due to non-availability of URL and network connections at the time of the hearing, the matter is adjourned to 30.09.2020.

-Sd-

**(V.K. Subburaj)
Member (T)**

-Sd-

**(P.S.N. Prasad)
Member (J)**